

***IN THE HIGH COURT OF BOMBAY AT GOA***

**LD-VC-CW-73-2020**

Mr. Munshi Zulfikar Ahmad **.... Petitioner**

*Versus*

Mrs. Angela U.J. De Oliveira and Ors. **.... Respondents.**

Shri Preetam Talaulikar, Advocate for the Petitioner.

Shri Iftikar Agha, Advocate for Respondent no. 1.

Ms. V. Yelgar, Advocate for Respondents no. 2 to 5.

**Coram : NUTAN D. SARDESSAI, J.**

**Date : 3<sup>rd</sup> July, 2020**

P.C.:

Shri Agha, learned Advocate for the petitioner seeks two weeks time to file his reply. Ms. Yelgar who submits that she has instructions to appear on behalf of the respondents no. 2 to 5 seeks time to file her reply.

2. Issue notice to the respondents no. 6 and 7.

3. Stands over on 21.07.2020.

**Nutan D. Sardesai, J.**

msr.